

13.52 hrs.

STATEMENT BY MINISTER
RECONSTITUTION OF CENTRAL
ADVISORY BOARD OF EDUCATION (CABE)*

Title: Regarding reconstitution of Central Advisory Board of Education (CABE).- Laid.

MR. SPEAKER: Shri Arjun Singh, you can lay the statement on the Table.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir, with your permission, I am laying this statement on the Table.

* The Central Advisory Board of Education (CABE), the highest advisory body to advise the Central and State Governments in the field of education, was first established in 1920, revived in 1935 and was periodically reconstituted. It was unfortunately not reconstituted after the expiry of its extended tenure in March, 1994.

CABE has a particularly important role to play at the present juncture in view of the significant socio-economic and socio-cultural developments taking place in the country and for the review of the National Policy on Education which is also due. It is a matter of importance that the Central and State Governments, and educationists and people representing all interests, should increase their interaction and evolve a participative process of decision-making in education, which enhances the federal structure of our polity.

The Government of India have accordingly decided to reconstitute CABE with the Union Minister of Human Resource Development as the Chairman and the Minister of State for Human Resource Development as Vice-Chairman respectively. In addition to the Government representatives, one Minister in charge of Education from each State Government (to be nominated by the Chief Minister) and Lt. Governor or the Minister in charge of Education in each UT Administration, shall be members of the Board. The Board shall also have four members to be elected from the Lok Sabha and two members from the Rajya Sabha respectively, along with *ex officio* members and permanent invitees representing the various institutions and departments having a bearing on education. In addition, CABE shall also have 32 eminent persons representing different walks of life. The composition of the reconstituted CABE is attached as an Annexure.

CABE shall (a) review the progress of education from time to time; (b) appraise the extent and manner in which the Education Policy has been implemented by the Central and State Governments, and other concerned agencies, and give appropriate advice in the matter; (c) advise regarding co-ordination between the Central and State Governments/UT Administrations, State Governments and non-governmental agencies for educational development in accordance with the Education Policy; and advise, *suo motu*, or on a reference made to it by the Central Government or any State Government or a Union Territory Administration on any educational question.

For the discharge of these functions, the Board may (i) call for information and comments from any Government institution, any other organisation or an individual; (ii) appoint committees or groups comprising members of CABE and/or others as may be necessary; and (iii) commission, through Government or any other agencies, studies, research or reports on any specific issue requiring the attention of the Board or its committees or groups. The tenure of CABE shall be three years from the date of its notification in the Gazette of India.

(Placed in Library. See No. LT 72/04)

Annexure

Composition of the Central Advisory Board of Education

1. Chairman

Minister of Human Resource Development.

2. Vice-Chairman

Minister of State for Human Resource Development

3. Representatives of the Government of India

- i. Minister of Information and Broadcasting
- ii. Minister of Science and Technology
- iii. Minister of Health and Family Welfare
- iv. Minister of Labour
- v. Minister of Social Justice and Empowerment
- vi. Minister of Tribal Affairs
- vii. Minister of Youth Affairs and Sports
- viii. Member (Education), Planning Commission

2. Representatives of State Governments and UT Administrations

i) One Minister in charge of Education in each State Government

(to be nominated by the Chief Minister)

ii) Lt. Governor or Minister in charge of Education in each UT

Administration

3. Elected Members

i) Four Members of Parliament from the Lok Sabha

ii) Two Members of Parliament from the Rajya Sabha

4. *Ex officio* Members

- i. Secretary, Department of Elementary Education and Literacy,

Government of India

- ii. Chairman, University Grants Commission
- iii. Chairman, All India Council for Technical Education
- iv. Chairman, Medical Council of India
- v. Chairman, Central Council of Indian Medicine
- vi. Director-General, Indian Council of Agricultural Research
- vii. Chairman, Central Social Welfare Board
- viii. Director, National Institute of Educational Planning and

Administration

- ix. Director, National Council for Educational Research and Training
- x. Chairman, Central Board of Secondary Education
- xi. Secretary-General, Association of Indian Universities
- xii. Chairman, Indian Council of Historical Research
- xiii. Chairman, Indian Council for Social Science Research
- xiv. Chairman, Indian Council for Philosophical Research
- xv. Director-General, National Literacy Mission.

2. Nominated members – representing different interests

(in alphabetical order)

1. Shri Javed Akhtar Poet, Lyricist and Activist

2. Shri U.R. Ananthamurthi Writer, Gyanpeeth awardee

3. Prof. Andre Beteille Sociologist
4. Ms. Ela Bhatt SEWA
5. Shri Praful Bidwai Columnist, Peace Activist
6. Shri Charles Correa Architect
7. Ms. G. Nirmala Deshpande Social activist
8. Shri G.P. Deshpande Writer, Playwright and Scholar
9. Ms. Mahashweta Devi Writer, Magsaysay awardee, Gyanpeeth

Awardee

10. Shri Jean Dreze Economist

11. Shri S.V. Giri Vice-Chancellor, Satya Sai University,

Puttaparthi

12. Prof. J.S. Grewal Historian

13. Shri Gopal Guru Political Scientist

14. Ms. Zoya Hasan Professor of Political Science, JNU

15. Prof. P.V. Indiresan Former Director, IIT, Chennai

16. Shri J.J. Irani Tata Trust

17. Shri Kiran Karnik Chairman, NASSCOM

18. Ms. Kiran Shaw Mazumdar Chairperson, Biocon India Ltd.

19. Prof. Mrinal Miri Vice-Chancellor, NEHU, Shillong

20. Ms. Shubha Mudgal Classical Singer

21. Dr. Jayant Narlikar Scientist

22. Shri Sandeep Pande Social activist, Magsaysay awardee

23. Shri Azim Premji Chairman, Wipro

24. Shri Vinod Raina Educationist, NGO

25. Shri Anil Sadagopal Educationist

26. Ms. Teesta Seetalvad Editor, Communalism Combat

27. Shri Kiran Seth SPIC-MACAY

28. Ms. Kumud Sharma Women's Studies, Director, CWDS

29. Shri P.B. Sharma Dean, Delhi College of Engineering

30. Ms. Shanta Sinha Educationist, Magsaysay awardee

31. Ms. Krishna Sobti Writer

32. Shri Habib Tanvir Theatre Activist.

2. Member Secretary

Secretary, Department of Secondary and Higher Education, Ministry of
Human Resource Development, Government of India

3. Permanent Invitees

- i. Secretary, Department of Women and Child Development
- ii. Secretary, Department of Youth Affairs and Sports
- iii. Secretary, Department of Culture
- iv. Secretary, Department of Science and Technology
- v. Secretary, Ministry of Social Justice and Empowerment
- vi. Secretary, Tribal Affairs
- vii. Secretary, Planning Commission
- viii. Secretary, Department of Labour
- ix. Secretary, Department of Industrial Policy and Promotion
- x. Secretary, Ministry of Information Technology.

13.52 hrs.

The Lok Sabha then adjourned for Lunch till Fifteen of the Clock.
